

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 175 of 2012

Dated : 8th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Tata Power Co. Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishanan Venugopal, Sr. Adv.
Mr. Sakya Singh Chaudhuri
Ms. Mandakini Ghosh

Counsel for Respondent (s) : Mr. M.Y. Deshmukh,
Mr. Yatin M. Jagtap &
Mr. B.C. Gujarathi for R-2

ORDER

We have heard Mr. M.Y. Deshmukh, Learned Counsel for the Respondent No.2 for some time.

Post the matter for further hearing on **21.05.13 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt